to be shifted outside Delhi, have so far moved out. They are:

- (i) Central Water and Power Commission (Water Wing) to Faridabad.
- (ii) National Sample Survey Directorate (Bulk portion) to Faridabad.
- (iii) Fertilizer Corporation of India (part only) to Gorakhpur.
- (b) Not at present.
- (c) No.

ELECTRONIC COMPUTERS FOR L.I.C.

*382. SHRI NIREN GHOSH: Will the Minister of FINANCE be pleased to state:

- (a) the additional foreign exchange requirement of the Life Insurance Corporation in introducing electronic computers as a result of devaluation of the rupee;
- (b) the additional hire charges to be paid to foreign companies as a result of devaluation; and
- (c) whether there is any proposal under Government's consideration to ban the introduction of these machines in the L.I.C. in view of the additional foreign exchange burden?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) and (b) Of the two electronic computers. one has already been purchased by the L.I.C. from I.B.M. and the purchase money paid. There is no question of any additional payment in this regard on account of devaluation. For the second computer which has not yet been delivered, L.I.C. has entered into a purchase agreement with the which inter alia provides that "the prices will be increased or decreased" if there is any change in the standard I.C.T. scales "between the date of contract and delivery". In any case, L.I.C. has not accepted any liability to make payment in foreign exchange.

(c) No, Sir.

FIGOD WATER IN 'C' POWER STATION *383. SHRI M. D. NARAYAN:

DR. (MRS.) MANGLADEVI TALWAR: SHRI U, S. DUGAL:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Government propose to water entered "C" Power Station Duct, New Delhi in June, 1966; and
- (b) if so, how much machinery and cranes were damaged by the flood?

THE MINISTER OF IRRIGATION AND POWER (SHRI FAKHRUDDIN ALI AHMED): (a) Yes, Sir.

(b) There has been no damage to any machinery or crane.

†RECOMMENDATIONS OF STUDY TEAM ON CONDITIONS IN SCARCITY AREAS

*178. SHRI Y. A. REDDY: Will the Minister of PLANNING AND SOCIAL WELFARE be pleased to state:

- (a) whether it is a fact that an official team was appointed by the Government in 1952-53 to study the conditions in scarcity areas of the country; and
- (b) if so, what are the States visited by this team and the main recommendations made by them?

THE MINISTER OF PLANNING AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) Yes, Sir.

(b) Teams of Central Government officers visited Bombay, Hyderabad, Madras, Mysore and West Bengal during the period November, 1952 to January, 1953.

A statement is laid on the Table of the House indicating the main recommendations of these teams. [See Appendix LVII, Annexure No. 30]

SUBSIDISED INDUSTRIAL HOUSING SCHEME

*384. SHRI SUNDAR SINGH BHANDARI: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether Government propose to increase the income limit of workers under the Subsidised Industrial Housing Scheme; and
 - (b) if so, the details thereof?

THE MINISTER OF WORKS. HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA):
(a) and (b) The income limit initial allotment of a house built under in the dised Industrial Housing Scheme is Rs.

†Transferred from the 1st August, 1966.